

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Office of the Registrar Judicial)**

NOTICE

As desired by her ladyship Hon'ble the Chief Justice, all the learned members of Bar Association are hereby requested to furnish list of the following cases before the office of the undersigned, so that further steps are taken in this regard.

- 1. Cases which are covered by any judgement of Hon'ble Supreme Court of India or Hon'ble High Court of J&K.**
- 2. Cases which have rendered infructuous.**
- 3. Cases which involve identical issues but are listed separately.**

The requisite information/list may be furnished as expeditiously as possible.

Srinagar.
29.05.2019


Registrar Judicial.

Copy to:-

1. Secretary, J&K High Court Bar Association with the request to notify all the bar members for doing the needful.
2. Incharge NIC for uploading the notice on the official website of J&K High Court.


Registrar Judicial.